

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1697
ANSWERED ON:23.03.2012
PENSION TO ORPHAN CHILDREN
Jaiswal Dr. Sanjay

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to increase the amount of pension being provided to the orphan children who are dependent on others in the country;
- (b) if not, the details thereof indicating the quantum of the pension;
- (c) if not, the reasons therefore, and
- (d) the other alternative measures taken/being taken by the Government for these children?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a)to(d): The Government in the Ministry of Women & Child Development does not provide pension to orphan children. However, this Ministry is implementing a centrally sponsored scheme namely Integrated Child Protection Scheme (ICPS) from 2009-10 under which financial assistance is provided to State Governments/UT Administrations for setting up and maintenance of Children's Homes for providing facilities and services for long term care and rehabilitation of children in need of care and protection, including orphans. The Scheme also supports setting up of Specialized Adoption Agencies (SAAs) under the Juvenile Justice (Care and Protection of Children) Act, 2000, with a view to find suitable and loving families to adopt the orphan children. Besides, such children, who are not adopted, can be placed in foster-care in suitable families with financial support under ICPS.